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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Dated: This the 22<sup>nd</sup> day of November, 1996

CORAM : Hon'ble Dr. R. K. Saxena JM  
Hon'ble Mr. D. S. Baweja AM

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REVIEW APPLICATION NO. 92 of 1996

IN

ORIGINAL APPLICATION NO. 1909 of 1993

Smt. Uma Dwivedi and others. . . . . Applicants

VERSUS

Union of India and others. . . . . Respondents

C/A Sri O. P. Gupta

C/R Sri

ORDER (By Circulation)

By Hon'ble Dr. R. K. Saxena JM

This Review application has been moved on the ground that the date 4.9.84 was wrongly typed as 4.9.89 at page 4 of the judgement. Besides, this ground, it is also pointed out that certain facts have not been taken into consideration. We have gone through the judgment, which was handed over by this bench on 14.8.1996. The typographical mistake of date in the 6th line of page no.4 be corrected as 4.9.84 in place of 4.9.89. As regards other grounds, we do not find any substance and the application for review stands rejected

*AM*

*JM*

SOI